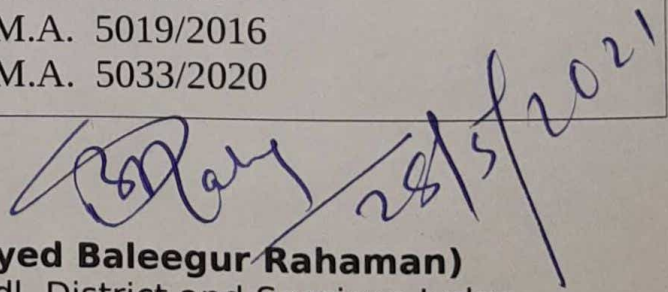


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **31-05-2021**.

(Morning Session)	(Afternoon Session)
Summons 1. S.C. 5011/2021	NBW, Proclamtion and Attachment 1 SC 5013/2015
Evidence 2 SC 5002/2016 3 SC 5018/2016 4 SC 5023/2016 5 SC 5032/2017 6 SC 5045/2018 7 SC 5020/2020 8 SC 5058/2020	Objection by 2 SC 5027/2018
Arguments 9. Crl.R.P. 5005/2021	Production of Accused 3 SC 5038/2020
Call on 10. SC 5006/2018	NBW to Accused 4 SC 5048/2015 5 SC 5039/2016 6 SC 5057/2017 7 SC 5029/2018 8 Crl. Misc 5465/2019 9 SC 5035/2020
Charge 11 SC 5037/2018 12 SC 5037/2020	Orders 10 Crl. R.P. 5011/2020
Hear Before Charge 13 SC 5035/2019 14 SC 5014/2020 15 SC 5007/2021 16 SC 5012/2021	Judgment 11 Crl. A. 5014/2019 12 MVC 13/2016 13 M.A. 5019/2016 14 M.A. 5033/2020


(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.
III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. All other Civil Cases listed on 31-05-2021 are posted to 07.08.2021.